

Dated: 13/6/94.

(12)

Sh. M.S. Sonak for the applicant.

Sh. G.R. Sharma for the respondents.

The applicant's counsel states that he wants to withdraw the present application, as he has been granted the relief which he wanted by the order dt. 29/3/94. The application is dismissed for want of prosecution.

M.R. Kolhatkar

(M.R. Kolhatkar)
MCA

(M.S. Deshpande)
V.C.

Order/Judgement despatched
to Applicant/Respondent (s)
on 13/6/94

24/3/94